

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO. 5059
TO BE ANSWERED ON 01st APRIL, 2025**

New Cooperative Policy

5059. Shri Kota Srinivasa Poojary:

Will the Minister of Cooperation (सहकारिता मंत्री) be pleased to state:

- (a) the main objectives of the New National Cooperative Policy; and
- (b) the financial implications and delegated legislative powers associated with the Karnataka Cooperative Societies Amendment Act, 2024 under the new Cooperative Policy?

ANSWER

**THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)**

(a) & (b): The formulation of New National Cooperation Policy has been envisaged to fulfill the mandate of the Ministry of Cooperation - "Sahkar se Samridhi." A National level committee was constituted on 2.9.2022 under Shri Suresh Prabhakar Prabhu with experts of the cooperative sector, representatives from National/State/District/Primary level cooperative societies, Secretary (Cooperation) and Registrar Cooperative Societies from States/UTs and officers from Central Ministries/Departments to formulate the New Cooperation Policy to provide a framework to unlock the true potential of the Cooperative sector. The Committee held 17 meetings and conducted four regional workshops throughout the country to elicit suggestions from stakeholders. The received suggestions have been incorporated into the draft policy appropriately. The draft policy has been prepared and is under finalization.
